For the attention of Equity Shareholders/Beneficial Owners of

VAIBHAV GEMS LIMITED (VGL)

Regd. Office: K-6B, Fateh Tiba, Adarsh Nagar, Jaipur - 302 004, Rajasthan Tel: (0141) 2601020 Fax: (0141) 2770510,
E Mail ID: vgl@vaibhavgems.com, Website: www.vaibhavgems.com
Corporate Office: E-69, EPIP, Sitapura, Jaipur - 302022
Tel: (0141) 2770648, Fax: (0141) 2770510, E Mail ID: vgl@vaibhavgems.com

Attention of Equity Shareholders/Beneficial owners of Vaibhav Gems are invited to the Detailed Public Statement (made on Wednesday, April 04, 2012) ,Corrigendum to the Detailed Public Statement (made on Thursday, August 23, 2012) and the Letter of Offer sent to eligible Equity Shareholders/Beneficial Owners in connection with the Open Offer under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

1. The Acquirers have decided to revise the size of the Open offer, upwards by increasing the Offer Size by 15,00,000 Equity Shares. Consequently the Offer stands revised to 1,05,00,000 Equity Shares.
2. Shivram PropertiesPvt. Ltd, one of the Acquirers will be acquiring the additional Equity Shares.
3. The funding requirements for acquisition of the additional Equity Shares will be met from issue of FCDs to Sonymike's Holdings Limited, one of the PACs for a sum Rs. 660 Lacs, which will be sufficient to meet the funds requirements for the additional Equity Shares.
4. The Acquirers have made additional cash deposit of Rs. 1,57,00,000/- in the Escrow Account opened with The Federal Bank Ltd, The Federal Bank Limited, 93,94 & 95 EMP-17, Venus CHS, Thakur Village, Kandivli East, Mumbai 400 101, on August 24, 2012 which is more than 25% of the consideration payable for the additional Equity Shares, proposed to be acquired under the Offer, and lien is already marked in the account in favor of Fedex Securities Ltd, Manager to the Offer.
5. Consequent to the revision in Offer size, the Equity Shareholding of the Acquirers /PACs/ Promoters of the Target Company shall not go beyond the maximum permissible non public shareholding under Securities Contract (Regulation) Rules, 1957 ("SCRR").

Issued on behalf of the Acquirers and PACs by the Manager to the Offer

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. W. E. Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
E Mail: fedex@vsnl.com, rk@fedsec.in
Contact Person : Mr. R. Ramakrishnan

Place : Mumbai
Date : August 25, 2012